

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 210
CAA-26/ND/2020**

IN THE MATTER OF:

**M/s K.R. Equipments Pvt. Ltd. and
M/s Cleanauto Solutions Pvt. Ltd.**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 12.10.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

**:Mr. Praveen Kumar Mittal,
Advocate**

For the RD/OL

**:Ms. Shankari Mishra, Proxy
counsel for Mrs. Tania Sharma,
Advocate**

For the Income Tax Department

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ORDER

Heard the submissions made by the counsel for the petitioners. Proxy counsel Ms. Shankari Mishra appeared for RD in the matter and she prayed for short time. Let the matter be posted to 19th October, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)